

MR. DEPUTY-SPEAKER: I said I am holding it over. Otherwise, do you want me to say that I do not admit it?

SHRI JYOTIRMOY BOSU: Because they come out with untrue things.

MR. DEPUTY-SPEAKER: I will hold it over. I have not said that I have rejected it (Interruptions)

What do we do now?

We are living in very difficult times. We are all harassed. To it all we are adding confusion by our lung power. Everybody seems to be out of joint. Even the Minister of Irrigation and Power, who is known for his sobriety and other kinds of things and for also respect to the House, found himself unable to be present in time when his subject came up.

12.00 hours

Anyway, I will come to you later on

SHRI JYOTIRMOY BOSU: And No Rajya Sabha!

MR. DEPUTY SPEAKER: Let us pass on to the Papers to be laid on the Table.

12.01/2 hours.

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF MACHINE TOOL CORPORATION OF INDIA LIMITED, AJMER AND HINDUSTAN MACHINE TOOLS LIMITED, BANGALORE

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): On behalf of Shri T. A. Pai, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review by the Government on the working of the Machine Tool Corporation of India Limited, Ajmer, for the year 1972-73.
- (ii) Annual Report of the Machine Tool Corporation of India

Limited, Ajmer, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-6731/74].

- (2) (i) Review by the Government on the working of the Hindustan Machine Tools Limited, Bangalore, for the year 1972-73

- (ii) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

Placed in Library See No. LT-6732/74].

MR. DEPUTY-SPEAKER: Mr. Ganesh.

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): On behalf of Shri K. R. Ganesh, I beg to lay on the Table—

MR. DEPUTY-SPEAKER: Has he informed us—(Interruptions)

You have not given any prior notice.

SHRI RAGHUNATHA REDDY: He is not here and so I rose to lay it.

SHRI PILOO MODY (Godhra): Not only has he not observed the rules of the House but he has tried in a sneaky way to sneak in into the proceedings the laying of a paper for which there was no authorisation.

MR. DEPUTY-SPEAKER: I do not know why Members want to put me in this difficult position.

SHRI PILOO MODY: You discharge the Minister. (Interruptions)

श्री हुकमचन्द कच्छाव (मरेना): प्रधानमंत्री जी रहती नहीं हैं हाउस में इकट्ठे दूसरे मंत्रियों की मदद भी बिनाधी जा रही हैं।

MR. DEPUTY-SPEAKER: Will you please sit down now? I am seized